

TO BE PUBLISHED IN PART III SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE ~~18th~~ May, 1976.  
18th

NOTIFICATION  
(INCOME-TAX)

No. ~~1327~~ 1327  
(F.No. 261/9/76-ITJ) In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in supersession of all previous Notifications in this regard the Central Board of Direct Taxes hereby direct that the Appellate Assistant Commissioners of Income-tax of the Ranges specified in column 2 of the Schedule below shall perform their functions in respect of all persons and incomes assessed to income-tax or Super-tax in the Income-tax circles, Wards or Districts specified in the corresponding entry in column 3 thereof:-

SCHEDULE

S.No. (1)	Range (2)	Income-tax Circle/Wards or Districts (3)
1.	Cuttack Range	(i) <del>Wards B, C, D, E &amp; F of I.T. Circle, Cuttack</del> (ii) Special Survey Circle, Cuttack. (iii) Central Circle, Cuttack.
2.	Berhampur Range	(i) Berhampur circle (ii) Puri Circle (iii) Bhubaneswar Circle (iv) Special Survey Circle, Bhubaneswar (v) Ward-A and Adl. Ward-A of I.T. Circle Cuttack. (vi) B.D. Circle, Cuttack.
3.	Sambalpur Range.	(i) Sambalpur circle (ii) Jharsuguda Circle. (iii) Rourkela Circle. (iv) Balasore Circle (v) Baripada Circle (vi) Keonjhar Circle (vii) Dhenkanal Circle .. (viii) Bolangir Circle (ix) Bhanupatna Circle (x) Jeypore circle.

Whereas an Income-tax circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range, appeals arising out of